

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.190 of 1996

Thursday, this the 22nd day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

- 1 K R Chandrasekharan, S/o Raman,
Group D, Telephone Exchange,
Chelakkara, Trichur.
- 2 K A Aboobacker, S/o K K Abdulla,
Group D, Telephone Exchange,
Chelakkara, Trichur.
- 3 G Gangadharan, S/o Govindan,
Group D, Pazhayannur Telephone Exchange,
Trichur.
- 4 V S Ramachandran, S/o Govindan,
Group D, Vadakkancherry Telephone
Exchange.

.. Applicants

By Advocate Mr M R Rajendran Nair.

Vs

- 1 The General Manager, Telecom,
Trichur.
- 2 The Chief General Manager, Telecom,
Kerala Circle, Trivandrum.

.. Respondents

By Advocate Mr TR Ramachandran Nair, Addl.CGSC (represented).

The application having been heard on 22nd February 1996,
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants seek a declaration that they are
entitled to be considered for promotion to the post of
Lineman in accordance with law. No declaration is
required in this behalf.

2 Applicants took a Departmental Examination in December, 1990. According to them based on their performance therein, they are entitled to be promoted. Results of the examination have not been published, for almost five years and representations made by applicants have not been considered.

3 When the matter came up for admission, we granted time to Standing Counsel to obtain instructions and adjourned the case to this date. He has not obtained instructions. In these circumstances, we would issue only a limited direction and that is to publish the results of the examination. That will be done within three weeks from today.

4 Original application is disposed of as aforesaid. No costs.

Dated the 22nd February, 1996.



S P BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN